

House also that all the wagon building units were going to be integrated into a single wagon building corporation or something like that so that orders would be more equitably distributed between different units. But we are not hearing anything more about that. What happened to that proposal?

SHRI T. A. PAI: It is true that the wagon building industry has a back-log of 14,000 wagons for which the Railways had placed an order before 1972-73. But the Railways have not been willing to pay the escalated cost. Therefore, we are negotiating with them. There is no point in placing new orders unless we are able to see that we do not make losses. It is true that we have taken them in the public sector but we cannot afford to run them on a loss. We are negotiating with the Railways. There are small differences and, I hope, they will be settled. In the meanwhile, we are not stopping the wagon building

So far as the other question asked by the hon Member is concerned, the Wagon India has been constituted. It is supervising the work of all the wagon building units. Because most of the wagon building units today also have to do other types of manufacture, they could not be integrated in the sense that we would have one wagon building industry. We have the Wagon Corporation of India in the public sector which is supervising the placing of orders and getting them executed also.

Setting up of a separate Unit in the Central Electricity Authority for Power Distribution

*289. **SHRI K. M. MADHUKAR:** Will the Minister of ENERGY be pleased to state:

(a) whether Government have a proposal under consideration to set

up a separate unit in Central Electricity Authority for power distribution; and

(b) If so, the broad outlines thereof?

ऊर्जा मंत्रालय में उपरोधी (श्री क) सिद्धांतर प्रस्ताव) : (क) और (ख) विवरण सभा-पटल पर रखा जाता है।

विवरण

(क) और (ख). विद्युत प्रणाली का अध्ययन करने के लिए और पारेषण व्यवस्था के सम्बन्ध में प्रणाली की योजना बनाने हेतु मार्गदर्शी सिद्धांत बनाने के लिए केन्द्रीय बिजली प्राधिकरण में हाल ही में एक पुस्तक संगठन बनाया गया है। यह संगठन क्षेत्रीय त्रिड प्रणालियों और क्षेत्रीय भार पारेषण केन्द्रों (ग्रीडन लोड डिस्पैच स्टेशनों) के प्रचालन लिए योजना तयार करेगा और क्षेत्रीय बिजली बोर्डों के कार्यों में इन बोर्डों का मार्गदर्शन करने में महत्वपूर्ण भूमिका प्रदा करेगा। इस विद्युत प्रणाली संगठन को चरण-चरण रूप में और सशक्त बनाने का प्रस्ताव है ताकि यह उच्च वोल्टता वाली पारेषण प्रणालियों और वितरण योजना के बारे में अध्ययन कर सके।

श्री कमला मिश्र 'मधुकर': अध्यक्ष जी, मंत्री महोदय ने अपने जवाब में इतिवृत्त प्राणायाम करने का प्रयत्न किया है। मैंने स्पष्ट प्रश्न किया है कि क्या बिजली के वितरण की आवश्यकता को देखकर केन्द्रीय बिजली अधिकरण में बिजली वितरण की कोई अलग इकाई कायम

करने जा रहे हैं ? आपने अपने बयान में कबूल किया है कि फेज्ड मैनर में आगे ही जायेगा, मैं स्पष्टतः जानना चाहता हूँ क्या मंत्रालय इस बात की आवश्यकता समझता है कि बिजली के वितरण के लिए एक अलग इकाई केन्द्रीय बिजली प्राधिकरण के अन्तर्गत कायम होनी चाहिए ? यदि इसको आप कबूल करते हैं तो फिर कौन सी दिक्कतें हैं जिनकी वजह से इस इकाई का निर्माण नहीं कर पा रहे हैं ?

प्रो० सिद्धेश्वर प्रसाद : मैंने सभा पटल पर जो विवरण रखा है उसमें बताया है कि इसकी आवश्यकता महसूस की जाती है और माब ही यह भी बताया है कि सेन्ट्रल एलेक्ट्रिसिटी एथॉरिटी अर्थात् केन्द्रीय बिजली विकास प्राधिकरण ने इसके लिए व्यवस्था की गई है तथा एक सदस्य की इसके लिए उसमें नियुक्ति की गई है जिनका काम बिजली के वितरण की व्यवस्था को विशेष रूप से देखना होगा।

श्री कमला मिश्र 'बम्बूर' : आपने अपने बयान में कहा है

"This power systems organisation is proposed to be further strengthened in a phased manner"

तो मैं जानना चाहता हूँ इस फेज्ड मैनर की कोई कालावधि है, कोई टाइम बाउन्ड प्रोग्राम है या फेज्ड मैनर अनन्त काल तक चलने वाली प्रक्रिया है ?

प्रो० सिद्धेश्वर प्रसाद : जनवरी, 1975 से केन्द्रीय बिजली प्राधिकरण में एक सदस्य नियुक्त किया गया है और विभिन्न राज्यों में सारे देश की बिजली को जोड़ने, एक ग्रिड बनाने की व्यवस्था है जिसके लिए कार्यवाही शुरू की गई है।

यहाँ तक राज्यों में ग्रिड बनाने की बात है उसमें काफी प्रगति हुई है लेकिन सारे देश के लिए एक बिजली ग्रिड बनाने में समय लग सकता है क्योंकि उस सचस्य ने अभी उसके लिए अध्ययन शुरू किया है केन्द्रीय बिजली प्राधिकरण में, इसलिए निश्चित रूप से कहना कठिन है कि इतने वर्षों के भीतर यह काम पूरा हो जायेगा। फिर भी इस काम में काफी तेजी से प्रगति हो रही है।

SHRI NAWAL KISHORE SINHA: In the statement of the Hon'ble Minister there is the sentence "A separate organisation has recently been created in the Central Electricity Authority for undertaking power system studies and framing guidelines for system planning in respect of the transmission network". May I know if they have decided upon certain guidelines and, if so, what are they and when were they sent to the State Electricity Boards?

PROF. SIDDHESHWAR PRASAD: These guidelines have been sent to the State Electricity Boards and, to name only a few functions of the M(PS), they are: (1) to evolve criteria and guidelines for bringing about integrated cooperation of the State and business systems and for the inter-regional transfer of power—and for this purpose, the Member (Power), State Electricity would be in-charge of the Electricity Boards and regional load transmission at different load centres; (2) Planning of the major transmission network required for the country, consistent with the national power policy and integrated working of the All-India grids; (3) rural electrification; (4) reduction of system losses (5) planning and implementation of measures to slacken load curbs in different systems and so on.

SHRI P. GANGADEB: Since a majority of the State Electricity Board are suffering for want of trained personnel to manage and maintain the various power stations properly, may I know what steps are being taken to

the Government to set up more training institutes in the country for the operators—engineers, and the like—to improve the existing technical talent for better working of these power stations which are still under chaotic conditions?

PROF. SIDDHESWAR PRASAD: We have already two such training centres and we have decided to create two more such training centres where engineers who are engaged in transmission and who are engaged in construction and operation of power stations are proposed to be trained. The States have responded favourably.

SHRI BHAGWAT JHA AZAD: Despite all the guidelines and the explanation of the Minister, it is not clear how Government proposes to undo the imbalance that has been created in backward States like Bihar where whatever energy is produced cannot be distributed for want of a distribution channel. How does the government propose to remedy this?

PROF. SIDDHESWAR PRASAD: For specially backward States like Bihar, we have taken special care. A Committee was set up to look into the causes of deficiencies. The Committee has submitted its report and we have asked the Government of Bihar and the Bihar State Electricity Board to take suitable steps so that these measures are carried out.

SHRI PRABODH CHANDRA: I know from the Government if they have any proposal to take over the generation of electricity from the State Governments to the Central Government since, because of the petty differences among the provinces, the initiation of the multi-purpose hydro-electric schemes have been delayed with the result that the prices have gone up three-fold — if you compare the prices when the proposals were taken up and what they are today.

THE MINISTER OF ENERGY (SHRI K. C. PANT): This would be a major change in the entire distribu-

tion responsibility as between the Centre and the States in respect of power. I don't think the States are at all willing to consider this and I don't know whether public opinion also is at the moment in favour of this. What we are doing is that we stepping up the proportion of Central generation in each of the regions so that we will have some say in the equitable distribution of power and transfer of power within the regions. We think this is feasible and we are trying to do it. So far as the inter-State problems between the various States are concerned, these are being sorted out, as my Hon. friend knows and as and when these problems come before us, we sit down and try to sort them out so that stable solutions which are more or less acceptable to everyone can be found.

Protection to Ancillary Small Scale Industry

*290. **SARDAR SWARAN SINGH SOKHI:** Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether at present the ancillary Small Scale Industry is getting a raw deal at the hands of the large Scale sector and payments for the supplies made are delayed by six months to two years; and

(b) whether Government propose to give statutory protection to the ancillary Small Scale Industry for prompt payment and against exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): (a) A few instances have come to the notice of the Small Industries Development Organisation where the payments to small scale ancillary industrial units have been delayed by large industries.

(b) The Government have proposals to make modifications with the framework of the Industries (Development